

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 85/TT/2012

Date: 24.09.2012

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for 400/220 kV New GIS Sub-station at Navi Mumbai along with LILO of Lonikhand – Kalwa T/L (Ant. DOCO: 01.04.2012) under WRSS – V Transmission System in Western Region

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 20.10.2012

- (a) The actual date of commercial operation.
- (b) Documentary evidence for non- receipt of clearance of tapping arrangement from MSETCL for LILO of their transmission line;
- (c) Documentary evidence for RoW problem in the non-forest area as submitted in the petition;
- (d) Justification with documentary evidence for increase in cost under the sub-heads, "Preliminary investigation, Right of Way, forest, etc," by 1212% "Tower steel" by 37.16%, "Insulators" by 27%, "Land" by 674%, "Control Room & Office Building including HVAC" by 107%, "Foundation for Structure" by 190%, "GIS Equipment " by 29.8%, "PLCC" by 58.78%, "Structure for switchyard" by 20.17% and "Auxiliary System" by 146%;
- (e) Detailed basis of expenditure of ₹84.35 Lakh on "Outdoor lighting" in sub-station locality;
- (f) What is the capacity of the DG set? Details of cost escalation of 37% on "Emergency DG set";
- (g) Quantify the increase in RCC as well as 8 nos 400 kV tower foundations to justify the claim made in the petition that the increase in cost of "Foundation for Structure" by ₹363 lakh was on account of increase in quantity of 400 kV tower foundations by 8 nos and increase in RCC for the foundation;

- (h) What is the length of line in the forest area, total no. of D/C towers and multi-circuit towers, as the total length of the transmission line is 10.182 km only and the cost escalation in transmission lines is 41.186% [below para 3.2 at page 38] without IDC etc.;
- (i) What is the reason for erecting D/C line on multi-circuit towers? Was there RoW constraints? What is the span of multi-circuit towers of the constructed line?
- (j) Item-wise increase under the sub-head "Auxiliary System" and the reasons thereof;
- (k) Elaborate the actual site condition as mentioned in Form 5 B as the reason that the existing PLCC equipment at Kalwa end of the section Lonikhand – Navi Mumbai could not be utilized?
- (l) What is the break-up of expenditure of ₹ 98.17 Lakh for facilitating the telemetry data to WRLDC? How is this expenditure different from that made under the sub-head PLCC?
- (m) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765 / 400 kV Transmission Lines and Sub-stations.

Yours faithfully,

Sd/-
(P.K. Sinha)
Assistant Chief (Legal)